

P
ITEM NO.41

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2282/2006

(From the judgement and order dated 21/12/2005 in CRR No. 3210/2000 of The
HIGH COURT OF

CALCUTTA)

KHALEK SHAIKH

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment,bail and office report)
)

Date: 11/05/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the question of sentence only.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master